

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3389  
ANSWERED ON:01.08.2014  
REVENUE LOCKED UP IN LITIGATION  
Owaisi Shri Asaduddin

**Will the Minister of FINANCE be pleased to state:**

- (a) whether huge amount of the Government's revenue is locked up in respect of different duties and taxes due to litigation:
- (b) if so, the details thereof, court/commission-wise as on 30 June, 2014:
- (c) the amount so far settled during each of the last three years and the current year and amount realized therefrom:
- (d) whether Government has taken steps to minimise litigation time to release the locked up amount; and
- (e) if so, the details thereof and further steps taken or being taken by Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

- (a) to (e) The information is being collected and will be laid on the Table of the House.